

Attaching of third class sleeper coaches with trains running from Mangalore to Madras

134. SHRI CHANDRA SNEKHAR SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) whether no third class sleeper coach for Delhi, Bombay or Howrah is attached with the trains running from Bangalore to Madras; and

(b) if so, the reasons thereof ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) One IIIrd class sleeper coach runs between Mangalore and Bombay Between Mangalore and Delhi, a composite 1st-cum-IIIrd class coach runs 5 days a week. No through coach runs between Mangalore and Howrah.

(b) Composite 1st-cum-IIIrd class coaches do not have IIIrd sleeper accommodation, and there is not adequate traffic for a full sleeper coach, hence no IIIrd sleeper coach runs between Mangalore and Delhi and Mangalore and Howrah.

Through trains from West Bengal Assam and Bihar to Bangla Desh

135. DR. RANEN SEN : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have any proposal to run through trains from West-Bengal, Assam and Bihar connecting important stations like Calcutta, Gauhati, Silguri, Barauni and others with important cities and towns of Bangla Desh; and

(b) if so, the main features thereof ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) No.

(b) Does not arise.

Setting up Jute Community between India and Bangla Desh

136. DR. RANEN SEN ;
SHRI B. V. NAIK :

Will the Minister of FOREIGN TRADE

be pleased to state :

(a) whether there is a proposal to form a jute community between India and Bangla Desh to regulate the entire jute export of the two countries; and

(b) if so, an outline thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) No such proposal has taken shape.

(b) Does not arise.

Damage to Railways in Gujarat State due to Indo-Pak War

137. SHRI PRABHUDAS PATEL :

Will the Minister of RAILWAYS be pleased to state

(a) the total damage caused to the Railways in Gujarat State in the last Indo-Pak war; and

(b) the steps taken to repair the damage ?

THE MINISTER OF RAILWAYS (SHRI K HANUMANTHAIYA) : (a) Minor damages to Rs. 30/- only were caused.

(b) Damages being minor were got repaired departmentally.

Effect of Maharashtra Power Famine on Gujarat

138. SHRI PRABHUDAS PATEL : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Gujarat was greatly hit by Maharashtra power famine in February, 1972;

(b) if so, whether this unprecedented power famine has affected both industry and agriculture in Gujarat very seriously;

(c) whether the Gujarat Government have thrown all the blame on the Centre for its antipathy towards the issue; and

(d) if so, the reaction of the Central Government in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) and (b). Yes, Sir. Gujarat has been experiencing severe power shortage since end of December 1971 on account of availability of power from Tarapur Atomic Power Station located in Maharashtra to the extent of only 55 MW as against 206 MW normal supply. This has naturally affected power supply to industry, agriculture, etc. in Gujarat.

(c) and (d). At the request for assistance from Gujarat, Centre arranged for additional supply of duty-exempt furnace oil required for stepping up generation at Dhuvaran Thermal Power Station and have also arranged with the States of Maharashtra, Madhya Pradesh and Mysore to spare power to Gujarat to the maximum extent possible. Gujarat State has appreciated the timely assistance arranged by Centre for mitigating the power shortage conditions.

**Assault on Divisional Superintendent,
New Delhi (Northern Railway)**

139. SHRI HARI SINGH : Will the Minister of RAILWAYS be pleased to state:

(a) whether the Divisional Superintendent Northern Railway was assaulted in his office in Pahargan, New Delhi, by a former Railway employee on the 1st February, 1972; and

(b) if so, the action taken by Government against the culprit ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a). Yes.

(b) The Delhi Police have registered a case vide FIR No. 91 dated 1-2-1972 under section 307/506/353/332/186 IPC and 25 Arms Act and their investigations are still in progress. The accused was arrested and released on bail by the court.

सतना-रीवा-सिंगरोली रेलवे लाइन के लिए सर्वेक्षण

140. श्री हरी सिंह : क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या मध्यप्रदेश में सतना रीवा-सिंगरोली रेल लाइन बिछाने हेतु कोई प्रारम्भिक सर्वेक्षण किया जा रहा है; और

(ख) यदि हां, तो उक्त सर्वेक्षण कब तक पूरा हो जायेगा ?

रेल मंत्री (श्री के० हनुमन्तैया) : (क) और (ख). रीवा के रास्ते सतना से व्योहारी तक (कटनी-सिंगरोली नयी लाइन पर) बड़ी लाइन बनाने के लिए यातायात सर्वेक्षण करने के प्रस्ताव पर विचार किया जा रहा है। सर्वेक्षण की रिपोर्ट सर्वेक्षण की स्वीकृति के लगभग एक वर्ष बाद उपलब्ध होगी।

**Strength of Scheduled Castes Technical
staff in Handicrafts Boards**

141. SHRI HARI SINGH : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the total strength of Scheduled Castes technical staff of all India Handicrafts Board;

(b) whether it is less than the reserved quota; and

(c) if so, the steps Government propose to take to complete the reserved quota of scheduled castes ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) to (c). In the classification of services of the All India Handicrafts Board, only one post of Deputy Director (Technology) has been declared as "Technical". This post is lying vacant and the UPSC nominee has been sent the offer. This post is not reserved for Scheduled Castes.

Financial Aid for Rajasthan Canal Project

142. SHRI Y. ESWARA REDDY : Will the Minister of IRRIGATION AND POWER be pleased to state :